

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

110. IA/1945/2024 C.P. (IB)/605(MB)2023

**IN THE MATTER OF**

Simaran Kaur Gogia

U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 26.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

Counsel for the Applicant: Adv. Gulfam Khan (VC)

For the Petitioner: Adv. Mahesh Dube (VC)

For the Respondent:

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**ORDER**

**1945 of 2024**- Counsel for the Applicant prays for a short adjournment so as place on record the ownership document with respect to properties i.e. Flat No. 1004 and 1005 situated in Palm Beach Road, Navi Mumbai. Adjourned to **16.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/